

OFFICE OF THE DISTRICT & SESSIONS JUDGE : : HOJAI, ASSAM

CORRIGENDUM

Memo No. DJHj/21/687-690

Dated: 15.07.2021

In continuation of advertisement no. DJHj/21/617-620 dated 08.07.2021, it is hereby specified that the candidates who have passed HSSLC and above shall be ineligible to apply for the posts of **Head Jarikarak, Jarikarak, Peon, Chowkidar** and **Sweeper** in view of Notification No. HC.XI-06/2015/67/RC dated 28.01.2016 and Notification No. 2 dated 26.04.2021 of the Hon'ble Gauhati High Court.

There will be no maximum educational qualification for the post of driver. They will be appointed on the basis of their skill, subject to their having minimum educational qualification in view of Notification No. 2 dated 26.04.2021 of the Hon'ble Gauhati High Court.

The minimum qualification of all posts as specified in advertisement no. DJHj/21/617-620 dated 08.07.2021 shall remain the same, *viz.* all applicants must have educational qualification of minimum VIII standard pass.

As per Serial No. 14 of earlier advertisement, it is made known to all applicants that if anyone is found to have suppressed his/her educational qualifications or provided any false information at the time of applying for the post, the candidature shall be liable to be rejected.



(Sri Aditya Hazarika)

District & Sessions
Judge, Hojai.

**District & Sessions Judge
Hojai**

Copy to:

1. The System Officer, District Judiciary, Hojai. He is directed to upload the advertisement in the official website of Hojai District Judiciary.
2. Notice Board, Office of the District & Sessions Judge, Hojai.
3. Office File.
4. SDIPRO, Hojai.